

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6428/2019

SANTOSH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)
(Office report on default is to be listed before Hon'ble Judge in
Chamber in Civil Appeal No. 6428/2019 Only.)

Date : 18-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Appellant(s) Mr. Yashvardhan, Adv.
 Mr. Saksham Maheshwari, Adv.
 Mr. Jagjit Singh Chhabra, Adv.
 M/S. Vidhi International, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR
 Mr. Shwetank Sailakwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted to the learned counsel for the
applicant to comply with the office report dated 18th December,
2019.

(MADHU BALA)
AR-CUM-PS

(VIRENDER SINGH)
BRANCH OFFICER